

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 331/252(1)/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.06.2018**

NAME OF THE COMPANY: M/s. Arshvant Holdings Pvt. Ltd. Vs. ROC


SECTION OF THE COMPANIES ACT: 252(1)

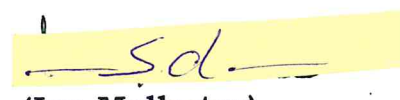
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Shivam Mishra, Advocate for the Petitioner

ORDER

No time left. Member (Judicial) would be sitting in the
Special Bench post lunch. Renotify this case on 19th July, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)